

Discrepancies in Group Housing Society

4546. DR. T. SUBBARAMI REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Registrar, Co-op Group Housing Society under F.No. A.R. (Audit)/2008/2277 dated 20/03/2009 had ordered a special audit for the period from 1991-92 to 2007-08 and had appointed different auditors to audit the account of the society;

(b) if so, whether society did not cooperate with the auditors and nor have been given any papers to audit;

(c) whether the auditors who were appointed communicated this to the Registrar that the society is not cooperating with them; and

(d) the action Government has taken or proposed to take to get the accounts of the society audited to find out the discrepancies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Registrar of Cooperative Societies (RCS), Government of National Capital Territory of Delhi (GNCTD) has informed that Special Audit for the period 1991-92 to 2007-08 was ordered in Kashmiri Sahayak Samiti Cooperative Group Housing Society Ltd. on 20.03.2009 to be conducted by Audit Firms named below for the years shown against each:—

1.	M/s. Rajesh Suresh Jain and Associates	—	1991-92 to 1993-94
2.	M/s. Pradeep Upadhyaya and Associates	—	1994-95 to 1996-97
3.	M/s. Kapil Sachdeva and Co.	—	1997-98 to 1999-2000
4.	M/s. Arvind Rattan and Co.	—	2000-01 to 2002-03
5.	M/s. Gaurav Aggarwal and Co.	—	2003-04 to 2005-06
6.	M/s. Girish Kamal and Associates	—	2006-07 to 2007-08

(b) and (c) According to RCS, GNCTD, M/s Rajesh Suresh Jain and Associates, has reported on 23.10.2009 that Management Committee of the Society has not provided the records of the relevant years. RCS, GNCTD has further stated that till the audit of the years 1991-92 to 1993-94 is completed, the audit of the subsequent years cannot be conducted.

(d) RCS, GNCTD has informed that the Management Committee of the Society was directed to cooperate with the auditors and provide all relevant records to the Auditors to facilitate audit and submit the report.

Funding for social sector

4547. MS. SUSHILA TIRIYA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that India remains one of the most poorly funded countries for its social sector;

(b) if so, the reasons therefor; and

(c) the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
(a) to (c) No, Sir.

As per Human Development Report 2007-08 released by United Nations Development Programme (UNDP), the government expenditure on health and education which constitute the major components of social welfare for India are estimated at 0.9 per cent and 3.8 per cent of GDP respectively. However, if the private expenditure on health is taken into account, the share of total expenditure on health will work out to be 4.25% of GDP in 2004-05. Similarly, inclusion of investment in education by private sector will increase the percentage share of education in GDP. The comparable numbers for some of the developed and developing countries are given in Statement-I (See below).

The Government expenditure, for Centre and States combined, on social and community services as a percentage of Gross Domestic Product (GDP) is estimated to have increased from 5.2% in 2002-03 to 6.5% in 2008-09. The Government expenditure on rural development during this period has increased from 0.9% of GDP to 1% of GDP. The budget allocation for social and community services and rural development for 2008-09 of Eleventh Five Year Plan was 6.5% and 1% of GDP respectively. The details of expenditure on social and community services and rural development and their share in GDP are given in the Statement-II.

Statement-I

Public Expenditure on Health and Education in selected countries (As % of GDP)

Countries	Expenditure on Health	Expenditure on Education
	(% of GDP) 2004	(% of GDP) 2002-05
US	6.9	5.9
UK	7.0	5.4
Germany	8.2	4.6
France	8.2	5.9
South Africa	3.5	5.4
India	0.9	3.8
Pakistan	0.4	2.3
China	1.8	1.9
Phillipines	1.4	2.7
Indonesia	1.0	0.9

Source: Human Development Report 2007-08, UNDP.

Statement-II

Year	Actual values (Rs. crores)				Share in GDP (%)		
	Social and community services	Social security and welfare	Rural development	GDP at current prices	Social and community services	Social security and welfare	Rural development
2002-03	127531	6564	23112	2454561	5.2%	0.3%	0.9%
2003-04	141630	8562	26339	2754620	5.1%	0.3%	1.0%
2004-05	162064	10353	26523	3149407	5.1%	0.3%	0.8%
2005-06	189298	15109	36768	3586743	5.3%	0.4%	1.0%
2006-07	227952	18226	41990	4129174	5.5%	0.4%	1.0%
2007-08	287826	26613	46341	4723400	6.1%	0.6%	1.0%
RE							
2008-09	344184	33841	53437	5321753	6.5%	0.6%	1.0%
BE							

Source: Indian Public Finance Statistics 2008-09

Rajiv Awas Yojana

4548. SHRI PRABHAT JHA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government has proposal for Rajiv Awas Yojana to make free the cities of the country from slums;
- (b) if so, the details thereof;
- (c) whether there is dispute between Planning Commission and Ministry of Housing in regard to funding of this scheme; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
(a) to (d) In pursuance to the announcement made by the President of India in both Houses of Parliament on 04.06.2009 for making slum free India, the Government has decided to launch a new scheme called Rajiv Awas Yojana for slum dwellers and the urban poor. Rajiv Awas Yojana (RAY) would extend support to States that are willing to assign property rights to people living in slum areas for provision of shelter and basic infrastructure and civic amenities in slums.

The Planning Commission has given its in-principle approval to the Concept Note of RAY prepared by the Ministry of Housing and Urban Poverty Alleviation (HUPA). Subsequently, based on various consultations with Experts, Civil Society Representatives, Members of Technical Advisory Group, City Commissioners, State Secretaries, Central Ministries and Departments and the comments and feedback received from various stake holders, Ministry of HUPA prepared a